

Urban Land Ceiling and regulation Act, 1976

3216. **SHRI BALASAHEB VIKHE PATIL:**

SHRI C. B. ATHARE PATIL:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether certain expert Committees and Working Groups set up by Government including a group of Ministers from 1970 onwards have already examined the Urban Land Ceiling law; and

(b) if so, what have been the recommendations of each of the expert Committees and working/Study groups set up for the purpose?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) The Urban Land (Ceiling and Regulation) Act, was enacted in 1976. The first formal review of the working of this Act was made by a Working Group appointed by the Government of India in November, 1979.

(b) It will not be in public interest to reveal the recommendations made by the Working Group until the Government have taken a view on them.

Scheme for Jute Growers

3217. **SHRI MUKUNDA MANDAL:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have adopted any ways and means to save the jute growers of the country; and

(b) if so, the facts thereof and action taken in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). The Government of India have adopted the following ways and means to save the jute growers of the country:—

(i) Fixation of statutory minimum Support Price of Raw Jute.

(ii) Providing market support by entrusting Jute Corporation of India with purchases of raw jute.

(iii) Implementation of Centrally Sponsored Intensive Jute District Programme in six major jute/mesta growing States for increasing the productivity of raw jute through intensive cultivation. Under this scheme, the Government of India is providing certified jute seed to growers at a subsidised rate.

Expenditure incurred on Tiger Projects

3218. **SHRI MUKUNDA MANDAL:** Will the Minister of AGRICULTURE be pleased to state the details of expenditure so far incurred on each Tiger project?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): The information is being collected from the State Governments concerned and the same will be placed on the Table of the Sabha as soon as it is received.

Opening of Central School at Leh

3219. **DR. KARAN SINGH:** Will the Minister of EDUCATION be pleased to state:

(a) whether a decision has been taken to open a Central School in Leh; and

(b) if so, when the School is likely to be opened?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) and (b). The Kendriya Vidyalaya Sangathan has agreed in principle to start a Kendriya Vidyalaya (Central School) in Leh. Issues relating to availability of lands and buildings are being negotiated with the State Government. The Vidyalaya can be started after these issues are settled.